

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4569 /A.

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Mrs. Y. Longkumer,  
Registrar, Gauhati high Court,  
Kohima Bench, Kohima

Dated Guwahati, 31<sup>st</sup> July, 2018.

Sub:- Casual Leave.


Ref:- Your note dated 16.07.2018.

Madam,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Neiko Kanuo, District & Sessions Judge, Dimapur, Nagaland, for 2(two) days w.e.f. 13.07.2018 and 16.07.2018 has been granted.

Shri Kanuo may be informed accordingly.

Yours faithfully,

 1.8.18

**JOINT REGISTRAR (VIGILANCE)**